

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3112
ANSWERED ON 21ST DECEMBER, 2023**

CENTRAL ASSISTANCE UNDER CRIF

3112. SHRIMATI PRAMILA BISOYI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of central assistance provided under Central Road and Infrastructure Fund (CRIF), State-wise, particularly for Odisha during last five years; and

(b) the steps taken for early release of balance funds amounting Rs. 367.96 crores during the current financial year for timely completion of the sanctioned projects in Odisha?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Ministry allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme as per the provisions of the amended Central Road and Infrastructure Fund (CRIF) Act, 2000.

State / UT - wise details of accrual of funds and the funds released for development and maintenance of State roads under CRIF Scheme during the last five years, including for the State of Odisha, are at Annexure.

(b) The Ministry releases funds to various State Governments/ UTs, including for the State of Odisha, for State Road projects under CRIF Scheme based on proposals received from them along with submission of Utilization Certificates of funds released earlier under the scheme.

During 2023-24, Rs. 260.35 Crore has been released so far to the State of Odisha against corresponding accrual of Rs. 387.41 Crore under CRIF Scheme.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3112 ANSWERED ON 21.12.2023 ASKED BY SHRIMATI PRAMILA BISOYI REGARDING CENTRAL ASSISTANCE UNDER CRIF****State / UT - wise details of accrual of funds and the funds released for development and maintenance of State roads under CRIF Scheme during the last five years, including for the State of Odisha:-**

Amount in Rs. Crore											
Sr. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual**	Release**
1	Andhra Pradesh	330.27	326.88	349.64	350.08	325.54	322.00	334.96	300.80	380.19	356.55
2	Arunachal Pradesh	127.91	108.39	133.20	126.61	125.48	42.03	128.39	128.33	147.65	183.63
3	Assam	140.97	255.92	149.03	149.03	140.74	220.81	143.80	77.51	169.64	122.82
4	Bihar	197.71	101.49	210.35	223.16	195.30	425.93	201.16	447.06	226.47	226.47
5	Chhattisgarh	243.02	214.02	254.60	371.61	237.50	234.92	245.74	230.29	281.12	86.92
6	Goa	15.40	17.47	15.67	7.29	14.43	0.00	13.41	0.00	16.26	0.00
7	Gujarat	429.28	531.19	451.33	718.87	424.68	430.74	434.06	725.29	509.31	249.12
8	Haryana	185.06	80.93	185.10	200.77	167.73	78.54	177.05	163.71	197.73	0.00
9	Himachal Pradesh	98.98	92.56	103.27	87.12	97.27	95.95	99.74	188.01	117.73	169.05
10	Jharkhand	160.40	63.33	171.07	137.67	160.88	78.77	164.33	40.79	184.96	81.56
11	Karnataka	450.54	508.39	476.84	382.57	439.77	434.99	443.11	442.90	513.13	465.27
12	Kerala	136.74	122.85	140.54	0.00	132.26	273.99	126.77	126.71	147.19	133.46
13	Madhya Pradesh	551.98	625.70	579.67	693.25	541.01	535.13	556.21	622.93	632.99	573.96

Amount in Rs. Crore											
Sr. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual**	Release**
14	Maharashtra	681.41	780.42	728.84	629.83	683.27	675.84	683.80	390.27	783.19	1,084.15
15	Manipur	36.14	12.95	38.00	12.64	35.85	13.22	36.60	13.43	42.10	13.81
16	Meghalaya	41.04	28.53	43.34	29.10	40.81	76.93	40.63	90.55	47.51	43.08
17	Mizoram	33.06	23.40	34.55	34.55	32.56	32.28	33.14	22.06	38.20	10.96
18	Nagaland	26.70	54.70	27.87	9.29	26.44	37.41	27.02	27.00	31.31	28.39
19	Odisha	293.08	111.93	308.94	286.96	289.54	534.19	298.67	535.07	340.95	313.52
20	Punjab	158.35	170.11	159.60	259.37	148.77	141.18	149.41	193.35	176.96	106.84
21	Rajasthan	644.38	591.86	669.01	415.17	622.71	141.81	627.89	148.40	715.82	906.62
22	Sikkim	12.21	16.76	12.89	4.29	12.09	3.98	12.06	25.78	14.09	17.04
23	Tamil Nadu	367.76	416.88	379.65	262.37	352.04	503.17	350.32	350.15	402.67	377.63
24	Telangana	263.99	279.08	276.37	234.06	256.08	253.29	262.01	261.88	304.27	275.89
25	Tripura	18.44	3.44	19.13	22.03	17.89	48.84	18.49	33.76	21.23	19.42
26	Uttar Pradesh	578.63	655.91	624.31	541.09	582.69	576.36	616.59	616.29	702.42	658.75
27	Uttarakhand	99.05	85.80	103.98	42.58	97.23	61.34	98.85	98.80	114.01	378.17
28	West Bengal	212.57	138.33	224.70	451.67	209.20	136.11	213.97	287.06	240.31	217.90
29	Andaman & Nicobar Islands	20.01	20.52	20.22	6.74	15.12	15.12	15.17	10.08	17.49	15.81
30	Chandigarh	5.62	0.00	5.65	0.00	6.16	0.00	4.76	0	6.55	0.00
31	Dadra & Nagar Haveli	4.52	0.00	4.57	4.57	5.61	5.61	4.80	2.38	5.74	0.31
32	Daman & Diu	2.77	0.00	2.80	0.00						
33	Delhi	62.49	0.00	59.99	0.00	34.15	0.00	27.20	0	32.06	0.00
34	Jammu & Kashmir	348.87	344.75	137.85	152.96	94.51	79.40	96.91	321.18	113.61	343.61

Amount in Rs. Crore											
Sr. No.	State/UT	2018-19		2019-20		2020-21		2021-22		2022-23	
		Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual	Release*	Accrual**	Release**
35	Ladakh			103.82	17.36	246.22	96.95	250.83	0.00	289.06	83.44
36	Puducherry	12.51	0.00	12.01	4.00	8.47	8.47	7.39	5.18	10.39	7.83

Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that State/UT.

**Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads under SETU BANDHAN under CRIF Scheme
